

No. DSJ/CBA(T)Vision Stat/Build./2014/-  
Office of the District and Sessions Judge, Chamba, Division,  
Chamba.H.P.

Dated Chamba, the 3<sup>rd</sup> June, 2015.

To

The Deputy Commissioner,  
Chamba, District Chamba.H.P.

Subject:- Revised Vision Statement of High Court, H.P. Judicial Academy and  
Subordinate Courts for the next financial years(2014-2015 to 2018-19).

Madam,

Jai Hind,

It is to inform that the Registry of Hon'ble High Court of HP. Shimla, vide letter No. HHC.1(5-Comp./NCMS Committee)/2014-I-9282 dated 26th/27<sup>th</sup> March, 2015 has forwarded the revision vision Statement for H.P. High Court, H.P. Judicial Academy and Courts Subordinate to the High Court of H.P. As approved by the Hon'ble the Chief Justice on the recommendation of Hon'ble State Court Management Systems (SCMS) Committee, with a request to plan further actions in accordance with the Revised Vision Statement and ensure that it is fully implemented in letter and spirit within the stipulated time frame(copy enclosed). Therefore, as per Revised Vision statement in respect of creation of Building infrastructure during next five year 2014-2015 to 2018-2019 has been proposed as under:-

1. BUILDING INFRASTRUCTURE ETC.

i. Official Buildings:

Year	Civil & Sessions Division	Name of place of construction	Description with regard to construction, providing/fixing of furniture/Furnishing	Total Approx Cost (in Crores)
2018-19	<b>Chamba</b>	Chamba	■ Two numbers Additional Court Rooms & Chambers etc., to cater to the future needs and also for use by touring courts etc.	3
			■ Three numbers Courts & Chambers of Civil Judges(Sr.Divn.)(1 No) & (Jr.Div)(2 Nos)	4.5
			■ One complete court block for Juvenile Justice Board.	5

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:- 2 :-

		Salooni	■ One Court Court complex of Civil Judge(Sr. Divn)	5
			■ One Additional Court room and chamber etc., to cater to the future needs and also for use by touring courts etc.	1.5
		Bharmour	■ One Court Court complex of Civil Judge(Sr. Divn)	5
			■ One Additional Court room alongwith chamber etc., to cater to the future needs and also for use by touring courts etc.	1.5
		Churah	■ One Court Court complex of Civil Judge(Sr. Divn)	5
			■ One Additional Court room alongwith chamber etc., to cater to the future needs and also for use by touring courts etc.	1.5
		Chowari	■ One Court Court complex of Civil Judge(Sr. Divn)	5
			■ One Additional Court room alongwith chamber etc., to cater to the future needs and also for use by touring courts etc.	1.5
		Killar	■ One Court Court complex of Civil Judge(Sr. Divn)	5
			■ One Additional Court room alongwith chamber etc., to cater to the future needs and also for use by touring courts etc.	1.5
			Total:-	45

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ii . Residential Buildings for Judicial Officers:

Year	Civil and Sessions Division.	Name of place of construction.	Description with regard to construction, providing/fixing of furniture/furnishing at the earmarked residences	Approx. Total Cost (in Crores)
2018-19	Chamba	Chamba	■ Civil Judges(Sr.Divn.) (1 No)	1
			■ Civil Judge(Jr.Divn.)(2 Nos)	2
		Salooni	■ Civil Judges(Sr.Divn.) (1 No)	1
		Bharmour	■ Civil Judges(Sr.Divn.) (1 No)	1
		Churah	■ Civil Judges(Sr.Divn.) (1 No)	1
		Chowari	■ Civil Judges(Sr.Divn.) (1 No)	1
		Killar	■ Civil Judges(Sr.Divn.) (1 No)	1
			Total:-	8

iii. Residential Colonies for Staff:

Year	Civil and Sessions Division.	Name of place of construction.	Description with regard to construction of residential colonies.	Approx. Total Cost (in Crores)
2018-19	Chamba	Chamba	■ Residential quarters for Staff	20
		Dalhousie	■ Residential quarters for Staff	5
		Salooni	■ Residential quarters for Staff	5
		Bharmour	■ Residential quarters for Staff	5
		Churah	■ Residential quarters for Staff	5
		Chowari	■ Residential quarters for Staff	5
		Killar	■ Residential quarters for Staff	5
			Total:-	50

iv. Building Infrastructure for Special Courts.

(a) Official Buildings

• Family Courts:

Year	Place & No of Courts		Jurisdiction of the Special Court	Description with regard to construction, providing/fixing of furniture/furnishing.	Approx. Total Cost (in Crores)
	Place	No of court(s)			
2017-18	Chamba	1	Civil & Sessions Division, Chamba	Court & Chambers etc.	1.5

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:- 4 -:

(b) Residential Buildings.

- Family Courts:

Year	Place & No of Courts		Jurisdiction of the Special Court	Description with regard to construction, providing/fixing of furniture/furnishing.	Approx. Total Cost (in Crores)
	Place	No of court(s)			
2017-18	Chamba	1	Sessions Division, Chamba	Residence for J.O	1.5

3. SPECIAL COURTS

A. Family Courts:

Year	Place & No of Courts		Jurisdiction of the Special Court	Approximate Annual cost on a/c of Salary of PO & staff etc.. Total Cost (in Crores)
	Place	No of court(s)		
2017-18	Chamba	1	Civil & Sessions Division, Chamba	46,00,000.00

D. Traffic Violations:

Year	Sessions Division	Place & No of Courts.		Jurisdiction of the Special Court at Sessions Division	Approximate Annual cost on a/c of Salary of PO & staff etc.. Total Cost (in Crores)
		Place	No of Court(s)		
2014-15	Chamba	Chamba	1	Sessions Division Chamba	45,00,000.00

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## 4. DOUBLING THE STRENGTH OF COURTS

Fin. year	Name of the Civil & Sessions Division wherein the post(s) is/are to be created	Name of the place where the new Court is to be created.	No(s) of Court(s) to be created at different levels during the relevant financial year.			Annual Financial Implication with staff etc(In Lacs)
2018-19	Chamba		Addl. Distt.& Sessions Judge.	Civil Judge(Senior division).	Civil Judge(Junior Division)	
		Chamba	-	1	2	135
		Salooni	-	1	-	45
		Bharmour	-	1	-	45
		Churah	-	1	-	45
		Chowari	-	1	-	45
		Killar	-	1	-	45
Sub Total of Civil & Sessions Division Chamba			-	6	2	360

Therefore, you are requested to look into the matter personally and to identify the suitable land at different places mentioned above and necessary steps for transferring the same may be taken where new Court buildings are required to be constructed during Financial years (2017-18 & 2018-2019) in respect of this Division in Chamba District within the stipulated time frame, so that the detailed compliance report in this behalf may be submitted to the Registry of Hon'ble High Court, as desired, please.

Yours faithfully,

District and Sessions Judge,  
Chamba, Division, Chamba.HP.

Endst.No.DSJ/CBA(T)Vision Stat/Build./2014-

Dated:-

Copy forwarded to :

1. The Registrar General, Hon'ble High Court of Himachal Pradesh, Shimla, w.r.t. Registry letter referred to above, for information, please.
2. The System Officer with the directions to upload the same on the Web site of this Division.

District and Sessions Judge,  
Chamba, Division, Chamba.HP.